(c) whether it is also a fact that before receipt of the report of the said Committee the application of M/s. Reliance Textile or M/s. Orkay were cleared but the applications of JEPEE and M/s. Petroflls Co-operatives were withheld?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI); (a) and (b) Yes, Sir.

(c) High Speed spinning technology rn.votvm.g' continuous poly-condensation coupled with direct spinning and equipment hereof has not so far been developed in the country and as such it is necessary to import the same for the manufacture of pre-oriented polyester filament yarn. Accordingly after ^{du}e consideration, the proposals of M/s Reliance Textile Industries Ltd. and M/s Orkay Silk Mills(P) Ltd. have been cleared by the Govt, A decision on the proposals of Petroflls Cooperatives Ltd. for import of technology for high speed spinning and import of equipment which were received later, i_s yet to be taken. There is no other proposal pending.

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TRIBUTES TO THE RETIRED SEC-RETARY-GENERAL OF THE RAJYA SABHA SHRI S S. BHALERAO FOR HIS SERVICES AND WELCOME OF THE NEW SECRETARY-GENUAL SHRI SUDARSHAN AGARWAL

MR. CHAIRMAN: Hon. Members, I have to inform the House that Shri S. S. Bhalerao retired from the Office of Secretary-General of Rajya Sabha with effect from the afternoon of 30th April, 1981, having completed the age of sixty years. Born in 1921 and educated at Ferguson College, Gokhale Institute of Politics and Economics and Law College, Pune, Shri Bhalerao started his career as Assistant Secretary in the Hyderabad Legislative Assembly. After a meritorious record of service there, he joined the Law Department, Government of

Bombay. In November, 1958, he join-ed the Rajya Sabha Secretariat as Deputy Secretary and in 1963, he was promoted as Joint Secretary in that Secretariat and Additional Secretary in December, 1974,

He assumed the office of Secretary-General, Rajya Sabha, on 2nd April, 1976. Shri Bhalerao served as Secretary-General of this House for more than five years and has set a standard of devotion and service to our House. He helped in maintaining the highest traditions of the Parliamentary system. His relationship with all the Members of the House was very cordial and he was always available to them for giving whatever assistance or advice asked for, irrespective of their party affiliations. He was always available to me fo_r advice and I found his wise counsel very helpful to me in my early career in the House.

Shri Bhalerao accompanied several Parliamentary delegations to many foreign countries and attended many Presiding Officers' Conferences On behalf of the Secretariats of various State Legislatures. His vast experience and sound knowledge of procedure of this House and of the other House has stood us in good use. His relationship with his officers and subordinates was cordial and he was sympathetic to all the members of the staff whenever they had any difficulty. By his dealings, he endeared himself to all those who came in contact with him, Ministers, Members and officers alike and he got the love and confidence from all

On behalf of this House and on my own behalf, I wish him a well-earned rest with health and happiness.

I have also to inform the House that I have appointed Shri Sudarshan Agarwal, our Additional Secretary, as Secretary-General of the Rajya Sabha. Educated at Government College, Ludhiana and the Punjab University Law College, Jullundur, Shri Agarwal started his career as Civil Judge in the Punjab Civil Service Judicial Branch. He held several

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assignments as Civil Judge, Magistrate, Settlement Commissioner in the Department of Rehabilitation, as Law Officer in the Law Commission, Government of India, for varying terms, •before he was promoted as District and Sessions Judge in April, 1971.

Shri Agarwal also served as the Presiding Officer of the Labour Court fit Delhi for nearly two years before joining the Rajya Sabha Secretariat as Deputy Secretary in November, 1971. He was promoted as Additional Secretary in April, 1976. I am sure, Shri Agarwal will follow the highest traditions set by his distinguished predecessors in the service of the House.

I wish him well and I hope, hpn. Members will give him encouragement so that he may succeed in the difficult task that lies before

[भो **उपसमापति** पंडासीन हए]

वं दीय कार्य विभाग में राज्य मना (को सीताराम केसरी) : मान्यवर धी भालेगाव की मेवा भीर उन की प्रायंक्रमलता के लिये में अपने वात की बोड से शामकामना प्रैंबित चरना हैं। की मालेराव जी के संपर्क में में उस समय से घाया जब मैंने संजदीय विभाग का भार वहन किया और मैंने देखा कि अब बामी किसी तरह की सं ।दीय कार्य में मझें भविनाई उपस्थित होती थी तो भालेगा भी में व परानर्भ ने में या और वे एक विध्वत व्यक्तित जोर मेल्लेटरी जरमण के सन जे सदन का कार्य संचालन करते यह और ऐसा करते पह चर प्रसहेति अवा भेरी अहाता की । इतिबंधे मेरी मुग्रानाभनायें उन के साथ है। ने वहां भी रहें शानित के साथ और प्रतिव्हा के साथ पहें । इन घटतों के साथ में पून: एक बार फिर उनके प्रति अभी शुप्रकासना प्रकृत करता है और भी ध्यातान की को उनकी जगह पर पदासीन होने के लिये प्रति नुमन्त्रासदायें देता हं-।

SHRI NARASINGHA PRASAD NANDA (Orissa): Sir, on behalf of my party and on my own behalf I iate myself w.tth the feelings expressed by the Chairman regarding Mr. Bhalerao who retired from vice on 30th of April. The post of the Secretary-General is a very important one in the Rajya Sabha Secretariat. In fact, the Secretary-General helps in the smooth functioning of the House and he has also to do a lot of other things. Mr. Bhalerao discharged his duties to the satisfaction of the Members of the House. He was very impartial and he was helpful to the Members of the House. He has successfully completed the term of his office. We, the Members who are lucky enough to be Members of this House during the time Mr. Bhalerao was the Secretary-General, will always remember him as a softspoken gentleman, who was also ready to help the Members in their everyday problems.

While I wish Mr. Bhalerao well in his later life, I also welcome the appointment of Mr. Sudarshan Agarwal as the new Secretary-General and I hope Mr. Agarwal will continue to maintain the same tradition established by Mr. Bhalerao.

GHANSHYAMBHAI (Gujarat): Sir, it is with a sense of gratitude that we associate ourselves with the tributes thai; have been given by the hon. Chairman and my esteemed colleagues here. We have been seeing the work of Mr. Bhalerao for the last three years since we have come here. Not only has he been guiding the working of this august House on various problems, but even as a head of the Department he was very useful in every respect to every Member. He was always available for guidance on all issues. He has enriched the working of this Hen by his thorough knowledge and, I would say, by his service temperament. I also, associate myself v. this feeling that his future will very happy and I am sure that the rich experience that he has got here will be useful to us in one way or the other.

I also associate myself with the feelings in welcoming the new Secretary-General. We have had the occasions to see his working along with Mr. Bhalerao and I am sure, by his enthusiam, by his knowledge and by his service temperament, he will not allow, us to feel the absence of Mr. Bhalerao. I wish him success.

Tribute to Retired

Secretary-General

भी लांल कृष्ण ग्राडवाणी (गुजरात) : छपसभापति जी, समापति जी ने भालेराव जी के संबंध में जो विचार व्यक्त किये हैं उनसे अपने को सम्बद्ध कारता है । श्री भालेराव जी राज्य सभा सचिवालय के प्रमुख थे इस नाते हमारे सदन की एक धर्मी थे । इस नाते संसदीय प्रक्रिया का ज्ञान ही नहीं, लेकिन निष्पक्षता श्रीर निडरता से अपनी बात कहने का साहस और सभी सदस्यों को, चाहे ब्रिरोधी दल का सदस्य हो या सरकारी सदस्य हो, उनको समान रूप से देख कर उनकी सहायता करने की प्रवृत्ति जैसा बावश्यक गुण उतमें चाहिये था यह भरपूर माला में उनमें था ।

मैं इस संबंध में एक बात और कहता चाहंगा । जल 30 अप्रैल को यह अवसाम प्रहण कर रहे थे उसी दिन मैंने सोचा था वि: रिफरेंस होंगे । मैंन एक पत्न भी ग्रध्यक्ष जी की लिख कर विया था । लेकिन मझे बाद में इत्तला दी गई कि विजनेस एडवाइजरी कमेटी में इसका जिक हुआ और यह निर्णय हुआ कि उनके बले जाने के बाद, जनकी अनुपस्थिति में अगर रिफरेंस हों लो ठीक होगा । मैं नहीं जातता यह निर्णय किस संदर्भ में किया गया । मैं यह जरूर कहना चाहुंगा कि अब क्षका परम्परा यह रही है कि जब हमारे मेम्बर्स रिटायर होते हैं ती रिटायरमेंट के ग्राह्मिशी दिन दतने प्रतिरिफरेंसेज होते हैं। हमारा कोई समाप्ति या उपसभापित जब वह अपना स्थान, अपना कार्यकाल समाप्त करता हो तो उठके कार्यकाल की समास्ति के ब्राखिरा दिन सारे रिफरेंसेज होते. हैं, उन्हीं की उपस्थिति में । मैं समझता हं अब सेकेटरी जनरल रिटायर हो रहे हों ग्रौर उनके प्रति रिफरेंसज़ होने हों तो रिफरेंसेज की उपयोगिता उसी दिन है जिस दित वह उपस्थित हों, वह जवाब दें यह जरूरो नहीं । उनकी उपस्थिति में सारी बात कही जाती तो ग्रधिक उपयोगिता होती । इस पर जरूर संभापति जी, श्राप या विजनेस एडवाइजरी कमेटी जब मौका ग्राए, विचार करें। मैं यह जरूर सुझान दंगा ग्रीर साथ ही उनके प्रति ग्रयनी श्वभकामनाएं प्रकट करता हं कि जहां पर भी हों वह देश की सेवा करते रहें। उनके स्थान पर एडीशनल सेक्रेटरी श्री श्रप्रवाल जी श्राए हैं, उत्तरे हम बहुत से लोग परिचित हैं । उनके बगर्य को देखते रहे हैं। मझे विष्वास है कि इस महत्वपूर्ण उत्तरदायित्व की जो उच्च परम्परा रही है-बैनर्जी साहब यहां थे. भालेराव साहब यहां थे और अब अग्रवाल जी बाए हैं बह इसकी योग्यता से निभावे रहेंगे । मैं उतना ग्रामिनस्दन करता ह भौर उनके प्रति अपनी शभकामनाएं प्रकट करता है।

थ्यो सदाशिव बागाईतकः (्राष्ट्र) : भालेराव जी, जिन्होंने 30 ग्रप्रैल को अवकाश प्राप्त किया है वह हैदराबाद रियासत के थे । वह मराठी भाषी थे. उर्द भी जानते थे । कार्यकणलता के साथ कौशल का परिचय उन्होंने दिया । खासकर जो सदन के नये मेम्बर जाया करते थे उनके लिये जिस किस्म का मार्गदर्शन वह करते रहे उसरे यह भावना मन में हमेशा रहीं कि कोई कठिनाई हो। तो उनसे वातचीत करके क्या रास्तर हो सकता है इसको जानकारी मिल सकती है। जो भावनाएं यहां और फिल्लों ति सदाशिव वागाईतकर

Secretary-General

न प्रकट की मैं उनके साथ हुं। भालेराव जी का जो कृद्म्ब रहा वह सार्वजनिक जीवन से कुछ हद तक सम्बद्ध रहा है। उनके पिता जी हैदराबाद में प्राता रियासन की राजनोति में कुछ अपना स्थान उस वक्त रखते थे । वह ऐसी एक परम्परा से जुड़े हुए व्यक्ति थे । मझे पुरी उम्मीद है कि जो उन्होंने अवकाश प्राप्त किया है वह अपने जीवन का शेष कार्यकाल सवा में व्यतीत करने की इच्छा मन में लेकर प्राप्त किया होगा । में उनका ग्राभारी हं । जिस तरह से उन्होंने सहयोग और मार्ग दर्शन दिया इसके लिये मैं उनका आभारी हं । जो नये सेकेटरी जनरल ग्राए हैं, वह नौजवान हैं । उनके लिये काफी भविष्य पड़ा हुआ है। हम उम्मीद करते हैं कि ग्रागे चलकर उनसे भी उसी किस्म का सहयोग हम लोगों को मिलता रहेगा । इन मब्दों के साथ मैं अपनी शुभकामनाएं देता हं।

SHEI HARKISHAN SINGH SURJEET (Punjab): I fully share the feelings of the Chairman about the contribution made by Shri Bhalerao when he was holding the office of the Secretary-General and wish him all success in the rest of his life.

I also welcome Shri Agarwal and expect that he will carry forward the best traditions of his predecessors while holding this high office and contribute in a big way as his predecessors had been doing.

SHRI R. RAMAKRISHNAN (Tamil Nadu): Mr. Deputy Chairman, Sir, on beh-tlf of our party, the All-India Anna TCMK, I join the Chairman and the Leider of the House in placing on record our deep appreciation of the services of Shri S. S. Bhalerao who has retired after several years of useful service. Sir, he was a very soft-spoken and mild mannered man, with a very pleasant bearing, and he

assisted all the Members in a very intimate, friendly and useful way in the conduct of the House. It is our prayer that he should spend the rest of his life usefully. On this occasion, I also welcome Shri Sudarshan Agar-wal, who is dynamic and relatively younger in his career and whose career, as read out by the Chairman, is distinguished. He has also been associated with various social work institutions like the Cancer Foundation, the Kidney Hospital and several other public institutions. On a personal note, I would welcome Shri Agarwal, being a Rotarian myself. I was Secretary of the Rotary Club of Madras and he i.3 the past Governor of the district at this centre. So it give, me greater pleasure in welcoming him.

Before I conclude, I must place on record the appreciations of our party-and I am sure the other Members of the House will join me in that—of that silent majority, or minority you may call it, of the Secretariat staff of Rajya Sabha, who are also in •their own inimitable way assisting the Members in the useful conduct of tliis House. Let me salute them also on this occasion.

SHRI BHUPESH **GUPTA** (West Bengal): Sir, we have always regarded the Secretariat of the Rajya Sabha as a very key and crucial institution. It is a crucial institution to function this House properly and in that context naturally the Secretary-General, as we occupies a very important, now call him decisive position. Our experience with Bhalerao has been one of immense Mr. satisfaction. We have found him not only House as able officer of the but we also found him Secretary-General, a good friend, a well-wisher, an adviser who understood the problems that we from the Opposition faced and would like to be solved. Shri Bhalerao was always of help and assistance and he was, of course, a perfect gentleman: well-spoken, learned in his own field, and always ready to render help to the Members of this House, irrespec213

tive of which party or which side one belonged to. Now. naturally when we miss him, we shall be missing something in this House. It will be a sense of loss. But, at the same time, his place, I am happy to note, has been ably filled by another of our friend, Mr. Agarwal, who has occupied the chair. We have also watched him, although he was not the Secretary-General at that time, and we found him also having the same qualities as Mr. Bhalerao in relation to the working of the House. I wish him all success in his new assignment in this key position and I, of course, wish him well and all success in his life. Mr. Bhalerao who has left us from this House will remain as ever our friend.

This is all I have to say. Again, I officially extend our assurance of cooperation to the Secretary-General, with whom all of us together shall make the House function perhaps even better than it has been.

SHRI V. GOPALSAMY (Tamil Nedu): Mr. Deputy Chairman, Sir, I, on behalf of myself and on behalf of the D.M.K., associate with the feelings expressed by our Chairman and also other leaders of our House. Sir, I express my compliments to Mr. Bhalerao who has rendered his best services to this House as Secretary-General. Sir, this House will ever remember his commendable assistance to all the Members of this House. During' his tenure, the strength of the staff of the Rajya Sabha Secretariat was expanded, and he very much cared for the welfare of the members of the staff. I wish him long life. I wish him all happiness.

In this context I would like to congratulate and appreciate our Chairman who has established a good tradition by elevating Mr. Sudarshan Agarwal *to* this post of Secretary-General. I am very happy to know that Mr. Sudarshan Agarwal has worked as Sessions and District Judge. So, it is very fitting to see him as the Secretary-General of this House where the Chairman is the former

Chief Justice of the Supreme Court of India. I am' also very glad to know that he is very much interested in public work, helping the sick and disabled. So, I wish him all success in his career. Thank you very much.

SHRI DINESH GOSWAMI (Assam); Mr. Deputy Chairman, Sir, I associate myself with the feeling₃ expressed and the compliments paid both to the outgoing Secretary-General, Mr. Bhalerao, and the new incumbent, Mr. Agarwal. Mr. Bhalerao who occupied the highest office in the Secretariat, had a very difficult task and he fulfilled it admirably. He had a difficult task inside the House of guiding the Members, helping the Members and helping the Chair and also outside the House where he had to manage a large Secretariat. He had to work at a time when the ruling party was in a minority, and that also added to his responsibility. I am sure, after his retirement also he will engage himself in the task of national reconstruction.

We are happy to welcome Mr. Sudarshan Agarwal. He is sudarshan. With his record of judicial experience, administrative experience and public service in the sense that he is associated with the Rotary Club, the Cancer Institute and a number of other institutes. I am sure, he will fill this role admirably. He will have problems also because running the Secretariat of the Rajya Sabha is undoubtedly a difficult task. He will have problems inside the House and outside the House. He will have administrative problems also. I am sure, with his experience both in the judiciary and the administrative fields, he will be able to tackle those problems, and the House will be able to maintain the standard which it has set

With these words, I pay my compliments to Mr. Bhalerao and Mr. Sudarshan Agarwal again.

MR. DEPUTY CHAIRMAN: Papers to be laid.

Secretary -Genera I

श्रो शिव चन्द्र झा (बिहार) : श्रीमत, मुझे एक संबंधितक करना है । मैंने लिखित मे दिया है।

ਰਧਸਮ ਪੁਜਿ नहीं । पपर ल होन दर्शनये. फिर देख लेंगे कि: क्या है

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS: (SHRI DALBIR SINGH): On behalf of Shri

MR. DEPUTY CHAIRMAN: Just one minute please.

Yes, Prof. Rasheeduddin Khan.

PROF. RASHEEDUDDIN KHAN (Nominated): Sir, I belong to no group, and I belong to all the groups. I associate myself with the feelings expressed by the Chairman and others.

I have to underline the majesty of the Parliamentary system in which the transfer of power takes place smoothly. Not only the political elite but also the high members of the civil service, I am happy to note, are able to work in a system in which the transfer of power takes place from one efficient and able person to another.

Of course personalities count. It will be impersonal for us to overlook the role of the individuals. Max Weber called it 'routinisation of bureaucracy'. Routinisation of bureaucracy is an important thing. But persons count.

I as an old Hyderabadi probably have known Mr. Bhale Rao for ages. If at all anybody ought to sp< with some feeling, it is myself. Mr. Bhale Rao comes from one of the most distinguished, aristocratic family of old Hyderabad, His father, Shyam Rai Bahadur, was a man of tremendous erudition and compassion and well loved by all sections of the Hyderabadi community whether they be Hindus or Muslims or whether they belong Andhra Pradesh,

Knrnataka or Maharashtra. The ethos of the composite culutre of Hyderabad was admirably reflected in a person like Maharaja Kisha_n Pr-v. ho for years was our Prime Minister. And we can never think of anybody a_s Prime Minister spontaneous as Maharaja Kishan Prasad, as we could never think of any person as Dewa.n as spontaneous as Raja Shy am Raj Bahadur. If Hyderabadi history had continued, Bhalerao would have been Maharaja Bhalerao, and I am sure that role he would have played admirably with his ideal administrative touch and human compassion and politeness which he showed in the high office of Secretary-General of Rajya Sabha. What is amazing is how in 30 years India has been able to make people change their idiom, their si person who was born an Btd afterwards became an aristocrat of the civil service. He also beca:ne a symbol of the aristocracy of the mind and aristocracy of emotion. That role he played to the best of his pbility. I have been here for last II years and I think we have been served by excellent Secretaries-General. We had Mr. Banerjee who happens to be a Member of the House now. Now we have Mr. Sudar-shan Agarwal whose ability of organisation is known to us who live in Pandara Park.

SHRI LAL K. ADVANI: I would endorse

PROF. RASHEEDUDDIN KHAN: I think I am the only person who is a link between Mr. Bhalerao and Mr. Sudershan Agarwal. Therefore, how can you ignore me?

MR. DEPUTY CHAIRMAN: I was not ignoring you. I was not aware of it.

PROF. RASHEEDUDDIN KHAN: That is the only angle to the compliment which I wanted to bring to bear on this occasion. We welcome Mr. Sudarshan Agarwal and we wish a long and dedicated life for Mr. Bhalerao in the service of the nation.

SHRI AMAR PROSAD CHAKRA-BORTY (West Bengal): From our party we associate ourselves with the compliments to Mr. Bhalerao and the welcome given to Mr. Sudar. Agarwal, who isj specially a man ot the judiciary, to which I also belong. We extend our welcome to him.

PAPERS LAID ON THE TABLE

MR. DEPUTY CHAIRMAN: Papers to be laid on the Table.

Report and Accounts (1878-7.9) of the Bridge and Roof Company (India), j Limited, Calcutta and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): Sir, on behalf of Shri P. C. Sethi, i oeg to lay on the Table:—

- I. A copy each (i_n English and Hindi) of the following papers, un der sub-section (1) of section 6ISA of the Companies Act, 1956:—
 - (i) Annual Report and Accounts of the Bridge and Roof Company (India) Limited, Calcutta, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Crompt- i roller and Auditor General of India thereon.
 - (ii) Review by Government on the work! \; 6"! th? Company.
- II. Statement (in English ad Hindi) giving reasons for the delay in laying the document mentioned at I(i) i above.

[Placed in Liberary See No. LT-2495/81 for (I) and (II)]

Notifications of the Ministry of Petroleum, Chemicals an_a Fertilizers (Department of Chemical_{s a}nd Fertilizers) and related paper

SHRI DALBIR SINGH: Sir, I also beg to lay on the Table: —

- I. A copy each (in English and following Hindi) of the Not::: tions of the Ministry of Petroleum, Chemicals and Fertilizers (Depart ment of Chemicals and Fertilizers), under sub-section (6) of section 3 of the Essential Commodities 1955: -
 - (i) S.O. No. 978(E), dated the 17th December, 1980, publishing the Drugs (Prices Control) Amendment Order, 1980.
 - (ii) S.O. No. 38,(E), dated the 16th January, 1981 publishing the Drugs (Prices Control) Second Amendment Order 1980.
- II. Statement (in English and Hindi) giving reasons for the delay in laying the Notifications mentioned at I above. [Placed in Library. See No. LT-2497/81 for (I) and (UN

REPORT OF THE COMMITTEE ON SUBORDINATE LEGISLATION

SHRI NARASINGHA PRASAD NANDA (Orissa): Sir, I rise to present the Forty-fifth Report of the Committee on Subordinate Legislation.

Petition Praying for Enhancement of the quantum of family pension under the Employees' Provident Fund and Miscellaneous Provilson_s Act, 195a ang matters connected therewith

PROF. RAMLAL PARIKH (Gujarat): Sir, I rise to present a petition signed by Shri A.N. Buch, President, Textile Labour Association, Ahmedabad, and 66 others praying for enhancement of the quantum of family pension under the Employees' provident Funds and Miscellaneous Provisions Act, 1952, and matters connected therewith.